

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.135
TO BE ANSWERED ON 14.09.2020

IDENTIFICATION OF TRIBAL PRODUCTS

135. DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- a. whether the identification of tribal products was undertaken across 27 States and if so, details thereof and if not, the reasons therefor;
- b. whether the Government can list the products identified in Karnataka along with the name of the tribal group;
- c. if so, the details thereof;
- d. if not, the reasons therefor; and
- e. whether any such products identified in Karnataka have been selected for production in this year, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) **Marketing Development Activity:** Ministry of Tribal Affairs has not specifically undertaken any exercise for identification of tribal products across all States. However, Ministry of Tribal Affairs, through its subordinate organization Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) has been implementing Scheme namely “Institutional Support for Development and Marketing of Tribal Products/Produce” for promotion and development of tribes. Under this scheme, besides other market development activities, TRIFED has also been involved in Retail Marketing activities, which involve procurement of various tribal products from its empaneled tribal suppliers (i.e., individual tribal artisans, SHGs, Organizations/Agencies working with tribal artisans) located in different States and marketing the same through Retail network of Tribes India Showrooms and exhibitions across the country.

The product categories being dealt by TRIFED are:

- Metal Craft • Tribal Textiles
- Tribal Jewelry • Tribal painting
- Cane & Bamboo products • Terracotta & Stone Pottery
- Gift and Novelties &
- Organic and Natural Food Products

MFP Development Activity: In consultation with State Government Implementing Agencies, Minor Forest Produce items are identified across the country for inclusion in the scheme of “Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP”.

To start with, the scheme had been implemented in States having areas under Schedule V of the Constitution and initially covered ten MFP items. However, the list has been modified periodically after discussion with various stakeholders and TRIFED, and currently 73 items have been notified, including 15 items that are generally classified as “Agricultural produce” but have been included in the

list due to exceptional and very difficult circumstances prevailing in the country due to the COVID 19 pandemic as they are collected by tribal gatherers.

(b) to (c) Yes, Sir. Under Marketing Development Activity, the following products/produce are sourced from Karnataka: Wild Honey, Shikakai, Coffee, Amla, etc. The Tribal Groups involved is Soliga.

d. Does not arise in view of reply to (b) & (c) above.

(e) The schemes of “Institutional Support for Development and Marketing of Tribal Products / Produce” and “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” are demand driven and depend upon proposals from State Governments. No proposals have been received from the State Government of Karnataka in this year so far.
